Issue of false cheques to their clients by B.D. Bansal Chit Fund, Raja Garden, New Delhi

230. SHRI V. C. KESAVA RAO: SHRI K. V. R. S. BALA SUBBA RAO:

Will the Minister of FINANCE be pleased to refer to the answer to Unstarred Question 301 given in the Rajya Sabha on the 22nd February, 1983 and state:

- (a) whether it is a fact that cheque No. 269822 dated 8-1-83 4500-00; cheque No. 269852 dated 20-1-83 for Rs. 500.00; cheque 289853 dated 5-2-83 for Rs. 1000.00; and cheque No. 269855 dated 7-3-83 for Rs. 1000.00 drawn in favour Central Bank of India, Najafgarh Road (Kirti Nagar) New Delhi issued to their clients by M/s. B. D. Bansal Chit Fund and Finance Co.(P) Ltd, 55 Raja Garden, New Delhi were dishonoured several times and thus this company harassed the poor depositors.
- (b) if so, what are the details in this regard and what are the reasons for dishonouring the said cheques;
- (c) whether it is also a fact that the said company has since been liquidated; if so, what are the reasons therefor; and
- (d) what legal action Government propose to take against this company for issuing false cheques to their clients.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (d) The information is being ascertained from the concerned agencies and to the extent available will be laid on the Table of the House as soon as possible.

Set-back in the export of tea and coffee

231 SHRI PANDURANG DHAR-MAJI JADHAV: Will the Minister of COMMERCE be pleased to state:

- (a) what steps have recently been taken to accelerate the production of tea and coffee:
- (b) whether it is a fact that our tea and coffee export is facing stiff competition from new exporting countries of tea and coffee; and
- (c) if so, what steps Government have taken to meet such competition?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA): (a) to (c) Two statements in respect of tea and coffee are attached (I and II).

Statement I

TEA

- (a) In order to augment tea production in the country, a number of developmental schemes are being implemented by the Tea Board. These include the Plantation Finance Scheme, Replantation and Rejuvention Scheme and Irrigation Machinery Hire Purchase Scheme. Government have also recently accorded approval to Interest Subsidy Scheme for jeeling tea gardens. Other develop. mental schemes envisag_e financial assistance to Small Tea Growers and improved tea cultivation in non-traditional areas. Under these schemes substantial loans and subsidies being granted. The Tea Board runs clonal nurseries in different parts of India to provide high yielding plant material. Research on developing improved methods cultivation is being carried on at the various research establishments India. One of the primary objectives of such research is to increase productivity of tea.
- (b) and (c) Indian Tea is facing stiff competition from countries like Sri Lanka, China Kenya, Indonesia etc. The Tea Board has been undertaking generic and uninational promotion from its Headquarters in Calcutta, through its six overseas offices, through the Tea Councils set up in